GOVERNMENT OF INDIA MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)

New Delhi, the 154 February, 1989.

NOT IF ICATION INCOME TAX

No. (F.No.203/12/80-TTA.II): In continuation of this Office Notification No. 7792 (F.No.203/53/87-TTA.II) dated 2-3-1989 Ais hereby notified for general information that the Institution mentioned below has been approved by Department of Scientific & Industrial Research; New Delhi, the Prescribed Authority for the purposes of clause of the Income-tax Act, 1961 read with rule 6 of the Income-tax Rules, 1962 under the Category **University** subject to the following conditions:-

- i) That Birla Institute of Technology, Mesra, Ranchi
 Will maintain a separate account of the sums received
 by it for scientific research.
- returns of its scientific research activities to the forms as may be laid down and intimated to them for this purpose by 31st May each year.
- Prescribed Authority by 30th June each year a copy of their audited annual accounts showing their income and expenditure and Balance Sheet showing its assets liabilities with a copy of each of these documents to the Central Board of Direct Taxes, New Delhi, LGIT (Exemption) Calcutta and the Concerned Commissioner of Income-tax.
- iv) That the said **University** will apply to Central Board of Direct Taxes, Ministry of Finance (Department of Revenue), New Delhi and DGIT(Exemption) the approval for further extension, Applications received after the date of expiry of approval are liable to be rejected.

UNIVERSITY

INSTITUTION/ASSOCIATION

Birla Institute of Tachnology, Meere, Ranchi.
This Notification is effective for a period from 1.4.88
to 31-3-69.

Under Secretary to the Government of India.

Copy forwarded to :-

- 1. All Chief Commissioners of Income-tax.
- 2. All Commissioners of Incomertax (2 copies).
- 3. Director of Inspection(Inv.)/(Sp. Inv)/IT&Audit/RS&PR/Vigitabce/Intelligence/Recovery/Survey/P&PR, New Delhi.
- 4. Inspection Division(CBDT), Mayur Bhavan, New Delhi.
- 5. O.S.D. (Legal), 4th floor, Super Bazar Building, Connaught
- 6. Directorate of O & M Services (Income-tax), Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi.
- 7. The Secretary, Department of Scientific & Industrial Research, Technology Bhavan, New Mehrauli Road, New Delhi-dated 126-1987.
- 8. The Joint Secretary & Legal Adviser, Ministry of Law, Shastri Bhavan, New Delhi.
- 9. The Comptroller & Auditor General of India, New Delh...
- 10. Bulletin Section of D.I. (P&P), 2nd Floor, Hans Bhavan, I.P. Estate, New Delhi.
- 11. Directors General(Income-tax Exemption), Calcutta and other Directors General of Income-tax.
- 12. Birla Institute of Technology, Mesra, Ranchi.

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Under Secretary to the Government of India.

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